

Capacity of rain water storage

†896. SHRIMATI KANTA KARDAM: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the States have been requested to implement a programme of rain water storage in the country;

(b) if so, whether any estimate has been made with regard to the capacity of rain water storage in each of the States; and

(c) if so, the capacity of rain water storage and the percentage of rain water storage being done at present of each of the States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Ministry of Water Resources, RD and GR has requested all the States/UTs to formulate State Specific Action Plan for water conservation/harvesting and also to constitute a committee under the chairmanship of Chief Secretary of States/UTs to monitor the progress in this regard. Water being a State subject, initiatives on rain water storage/water conservation/water harvesting including planning/creation of artificial recharge structures etc. is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf.

Central Ground Water Board (CGWB) under the Ministry of Water Resources, River Development and Ganga Rejuvenation has prepared a conceptual document titled "Master Plan for Artificial Recharge to Ground Water – 2013" to augment the ground water resources. The Master Plan envisages construction of about 1.11 crore rain water harvesting and artificial recharge structures in urban and rural areas to harness 85 BCM (Billion Cubic Metre) of water. Master Plan has been circulated to the State/UT Governments for its implementation and also placed in public domain at the following URL <http://cgwb.gov.in/documents/MasterPlan-2013.pdf>. State-wise details of volume of water, which may be recharged are given in the Statement.

Statement

State-wise Volume of water which may be recharged (Master Plan on Artificial Recharge to Ground Water in India, 2013)

Sl.No.	State	Volume of Water to be Recharged (MCM)
1.	Andhra Pradesh	1049.09
2.	Bihar	106.27

† Original notice of the question was received in Hindi.

Sl.No.	State	Volume of Water to be Recharged (MCM)
3.	Chhattisgarh	2954.79
4.	Delhi	39.08
5.	Goa	534.45
6.	Gujarat	1593.94
7.	Haryana	866.26
8.	Himachal	1788
9.	Jammu and Kashmir	1700
10.	Jharkhand	1461.87
11.	Karnataka	11534.73
12.	Kerala	1701.44
13.	Madhya Pradesh	15383.39
14.	Maharashtra	3103.43
15.	NER states	5714.2
16.	Odisha	1268.71
17.	Punjab	1388
18.	Rajasthan	907.42
19.	Sikkim	277
20.	Tamil Nadu	712.3
21.	Telangana	1374.51
22.	Uttar Pradesh	5406.18
23.	Uttarakhand	6591.67
24.	West Bengal	17897.8
25.	Andaman and Nicobar Islands	96.2
26.	Chandigarh	30.71
27.	Dadra and Nagar Haveli	2.94
28.	Daman and Diu	0.13
29.	Lakshadweep	0.0327
30.	Puducherry	80.27
TOTAL		85564.81